

EXPORT OF PLANTAIN FRUITS

3501. SHRI N. DENNIS : Will the Minister of COMMERCE be pleased to state :

(a) whether plantain fruits are exported from India to foreign countries;

(b) if so, the details thereof, State-wise;

(c) the quantity exported by (1) private sector and (2) public sector; and

(d) the details thereof during the last three financial years ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) Yes, Sir.

(b) to (d) Export data is not maintained Statewise or Unitwise. The total exports during the last three years have been as under :

Year	Qty (M.T.)	Value (Rs. lakhs)
1979-80	166	9
1980-81	16	1
*1981-82	Neg.	—

*Provisional

BENAMI TRANSACTIONS BY THE LIQUOR BLENDING UNITS IN TAMILNADU

3502. SHRI N. DENNIS : Will the Minister of FINANCE be pleased to state :

(a) whether the Income Tax Administration has detected benami transactions by the liquor blending units set up in Tamilnadu in recent years;

(b) if so, the details thereof; and

(c) the details of the action taken to apprehend those involved in these transactions ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) : (a) to (c) The Income Tax Department carried out searches on 5th and 6th February, 1982 of the factories and residences in Tamil Nadu of certain licencees who were given licencees by Government of Tamil Nadu

for manufacture and supply of arrack to the wholesalers. Lot of incriminating documents were seized. Some benami transactions are also suspected. However, investigations are in progress for taking appropriate action under the law.

SURPRISE VISITS OF DEPUTY MINISTER OF FINANCE TO BANKS AND INSURANCE OFFICES

3503. SHRI G. NARSIMHA REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether the Deputy Minister had paid surprise visits to some of the Banks and Insurance Offices in Delhi with a view to tone up their functioning;

(b) if so, whether during his visits he was able to meet the users and particularly those belonging to weaker sections about their grievances and if so, the details thereof; and

(c) whether he proposes to continue with the practice ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) During his surprise visits to banks and Life Insurance Corporation offices in Delhi, Deputy Minister Finance noticed some instances of late coming, unattended counters, employees wasting time over tea and gossiping and the the customers not being properly attended to. He impressed upon the management to enforce better discipline, maintain punctuality, improve customer service, observe strict security measures, and take particular care of the members of the weaker sections visting banks.

* (c) Yes, Sir.

TEXTILE COMMISSIONER EMPOWERED TO HEAR APPEALS AGAINST DECISIONS OF AEPC

3504. SHRI ASHFAQ HUSAIN : Will the Minister of COMMERCE be pleased to state :

(a) whether the Textile Commissioner is empowered under Para 15 of PN No. 61-ETC(PN)/81 dated 10th August, 1981